

Shri Sanjiva Reddy: I am not able to answer.

**Heavy Engineering Corporation
Ranchi**

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*492. { **Shri Himatsingka:**
Shri M. S. Murti:
Shri Rameshwar Tantia:

Will the Minister of Industry and Supply be pleased to state:

(a) whether it is a fact that large scale retrenchment of both technical and non-technical personnel is contemplated in the Heavy Engineering Corporation, Ranchi; and

(b) if so, the reasons therefor?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) and (b) Due to civil construction works tapering off in the H.E.C., the position is being assessed by the management taking into account its own internal requirements in other branches. The results will be known only after the assessment is complete. It is not possible at this stage to say precisely about the extent of retrenchment which may become necessary.

Shri Himatsingka: Very often we hear that due to stoppage of work a great deal of loss is being caused. Have the Government taken proper steps to prevent such losses?

The Minister of Heavy Engineering and Industry in the Ministry of Industry and Supply (Shri T. N. Singh): Though this question does not emanate from the main question, if the Speaker permits, I will answer it.

Mr. Speaker: We have a question about retrenchment here. That is a different question.

Shri Rameshwar Tantia: Is it a fact that an enquiry was made regarding some personnel or officers regarding the stoppage of work and is it a fact, that instead of retrenchment for them, they had been promoted and sent to some other place?

Mr. Speaker: Only because he has brought in the word 'retrenchment', this does not become relevant.

Dr. Sarojini Mahishi: What are the grounds for which actually the Government go in for such an assessment?

Shri Bibudhendra Misra: It is as a result of the recommendation made by the Estimates Committee that this assessment is being made.

Shri Basumatari: In view of the fact that the employment of Scheduled Castes and Tribes is very much less, may I know whether sympathetic consideration will be given to them?

Shri T. N. Singh: Every sympathetic consideration will be given to their claims.

Shri A. P. Sharma: If after the assessment the number of workers is considered to be more than what is required, what is the Government going to do? Are they going to be re-employed elsewhere?

Mr. Speaker: It is a hypothetical question.

श्री ह० च० सोय : मैं यह जानना चाहता हूँ कि क्या छटनी करते समय सरकार इस बात पर विचार करेगी कि इनमें जो डिसप्लेस्ड परसन्स हैं, उनका एम्प्लायमेंट बहुत कम हुआ है?

अध्यक्ष महोदय : जरूर ।

Shri Indrajit Gupta: I believe about 1700 of the civil construction personnel have been declared surplus. I would like to know whether in view of the fact that these people are all trained and qualified technical people, any steps are under consideration for seeing that they are absorbed in the public-sector projects? For instance there is the construction at Bokaro and other places going on.

Shri A. P. Sharma: I asked the same question but you said, Sir, that

It was hypothetical. It is practically the same question.

Mr. Speaker: But that question was put in that form. You went on to say 'if, after the assessment is made, it becomes necessary.....'

Shri A. P. Sharma: I wanted to know whether they would be re-employed.

Shri Bibudhendra Misra: About 1700, I do not think that any such final assessment had been made. So far as their employment is concerned, we are already taking it up with Bokaro and other steel projects also. In our own plant, the HMT, though the estimated number of workers is 1840, only 125 had been appointed and some may also be absorbed there.

श्री डा० ना० तिवारी : क्या यह बात सही है कि रांची हेवी इंजिनियरिंग कारपोरेशन में और इस तरह के अन्य कारखानों में वरकर आवश्यकता से अधिक हैं। क्या इसके बारे में कोई जांच की गई है और यदि हां, तो उसका क्या नतीजा हुआ है ?

श्री त्रि० ना० सिंह : ओवर स्टाफिंग की बातें कही गई हैं। लेकिन यह सवाल तो खास तौर से कांस्ट्रक्शन स्टाफ का है जो कि शुरू से ही टेम्पोरेरी रखे जाते हैं, वे परमानेंट स्टाफ में हैं ही नहीं।

Shrimati Savitri Nigam: In view of the fact that construction work is going on at Hardwar and other places, will these people retrenched here be absorbed at Hardwar and other places?

Mr. Speaker: The same question is being repeated.

Shri Narendra Singh Mahida: May I know whether the Government is thinking of having an engineering pool just like the Scientists pool for the unemployed or the would-be unemployed civil engineers?

Mr. Speaker: Let us first see the assessment.

12.00 hrs.

SHORT NOTICE QUESTIONS

Export of Finished Steel

Shri Hukam Chand

Kachhavaia:

Shri Shinkre:

Shri Brij Raj Singh:

Shri Onkar Lal Berwa:

Shri Omkar Singh:

Shri Jagdev Singh

Siddhanti:

Shri D. C. Sharma:

Shri Ram Harkh Yadav:

Shri Yashpal Singh:

Shri Kapur Singh:

Shri Buta Singh:

Shri C. K. Bhattacharyya:

Shri A. N. Vidyalankar:

S.N.Q. 4

Will the Minister of Steel and Mines be pleased to state:

(a) whether it is a fact that a consignment of Indian finished steel worth rupees seventeen lakhs recently exported to the United Kingdom was refused by the consignee, as reported in the press, for having arrived damaged as a result of faulty and defective packing and handling;

(b) if so, the particulars of the deal and an estimate of loss due to its rejection; and

(c) the steps being taken to remedy this situation and also to avoid the recurrence of such happenings?

इस्पात और खान मंत्रालय में उप-मंत्री (श्री प्र० ख० सेठी) (क) और (ख) . निर्यातकर्ताओं को कुछ प्राइवेट फर्मों द्वारा बुक किये हुये पृथक पृथक करारों के अन्तर्गत प्रचलित इस्पात की 1682 टन के लगभग सीधी छड़ों का, जिनका मूल्य लगभग साठ लाख रुपये का लगभग था, निर्यात किया गया था। माल पाने वालों का कहना है कि गम्य स्थान पर माल मुड़ी हुई और बलदार दशा में पहुंचा। आजकल इस मामले को विदेशी फर्मों के साथ सामान्य वाणिज्यिक